

OFFICE OF DISTRICT AND SESSIONS JUDGE MEWAT AT NUH

ORDER:

In view of the fact that Ms. Rajni Yadav, learned Additional District & Sessions Judge, Mewat has to proceed on leave for 09.12.2020, the urgent duty work relating to her Court, as per duty roster for the month of December, 2020 conveyed vide endorsement No.2760/O.2 dated 30.11.2020, shall be dealt with by the Court of Shri Prashant Rana, learned Additional District & Sessions Judge, Mewat. Sh. Prashant Rana, learned Additional District & Sessions Judge, Mewat can also fix urgent cases of his own Court, for disposal for 09.12.2020.

All concerned be informed accordingly.

Dated: 08.12.2020

Sd/-
(Sandeep Garg)
District and Sessions Judge,
Mewat

Endorsement No. 2834/O.2 Dated : 08/12/2020

Copy forwarded for information and necessary action to:

1. All the Judicial Officers posted in Sessions Division, Mewat.
2. The Superintendent of Police, Nuh.
3. The District Attorney, Nuh.
4. The Superintendent, District Jail, Bhondsi (Gurugram).
5. The Presidents, Bar Association, Nuh and Ferozepur-Jhirka.

Dated: 08.12.2020

(Sandeep Garg)
District and Sessions Judge,
Mewat *S*